

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) No. 65 of 2019**

**In the matter of:**

**C. Valli Narayan**

**....Appellant**

**Vs.**

**C. Krishniah Chetty & Sons Pvt. Ltd. & Ors.**

**....Respondents**

**Present:**

**Appellant: Mr. P. Nagesh, Mr. Mohit Chadha and Mr. Kshitij Parashar, Advocates.**

**Respondents:**

**ORDER**

**05.03.2020:** This appeal which is ripe for final argument has now been assigned to this Bench.

Let the appeal be posted for final hearing on **7<sup>th</sup> & 8<sup>th</sup> April, 2020 at 12:00 Noon.**

The undertaking given by learned counsel for the Respondent shall continue till next date of hearing.

**[Justice Bansi Lal Bhat]  
Member (Judicial)**

**[Justice Venugopal M.]  
Member (Judicial)**

**[V. P. Singh]  
Member (Technical)**

*am/nn*